

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

STARRED QUESTION NO:84
ANSWERED ON:28.07.2000
DISINVESTMENT PRIVATISATION OF PSUS
ANANTA NAYAK;SANAT KUMAR MANDAL

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the government have recently cleared the proposal of disinvestment/privatisation of a large number of public sector undertakings;
- (b) if so, the details of such PSUs cleared for disinvestment with their stake likely to be disinvested, PSU-wise and the time-frame worked out;
- (c) the total amount the government are expected to mop up by this exercise;
- (d) the status of profit and loss of these undertakings during the last three years, PSU-wise;
- (e) whether the government have also appointed global advisers to accelerate the privatisation process;
- (f) if so, the details thereof including the criteria for their appointment and the amount to be given to them for the job;
- (g) whether the proposal for a three year road map for public sector disinvestment has also been taken up;
- (h) if so, the details thereof;
- (i) whether some trade unions and others have opposed the policy of the government to disinvest the shares of PSUs; and
- (j) if so, the details thereof and the steps taken to protect the interests of workers in these PSUs?

Answer

MINISTER OF STATE OF THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN SHOURIE)

- (a) to (j) A statement is laid on the Table of the House.